

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Supreme Court Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Acceptance of resignation tendered by Ms. Shazia Choudhary, Legal Assistant, Department of Law, Justice and Parliamentary Affairs.

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Government Order No: **2933** -JK(LD) of 2020.
Dated : 15 - 12 - 2020.

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Sanction is hereby accorded to the acceptance of resignation tendered by Ms. Shazia Choudhary from the post of Legal Assistant (Divisional Cadre Jammu) with effect from 30-11-2019.

By order of the Lieutenant Governor.

Sd/-
(Achal Sethi)
Secretary to Government.


NO: LD(Estt)2018/P-SC

Dated: 15 - 12 - 2020.

Copy to the:-

1. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhavan.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
3. Commissioners/Secretaries to Government, General Administration Department.
4. Registrar General, J&K High Court, Jammu.
5. Principal Secretary to the Hon'ble Chief Justice, J&K High Court for information of the Hon'ble Chief Justice.
6. Director Information, J&K Jammu.
7. Chief Engineer (Transmission), JKPTCL, Jammu.
8. Private Secretary to Chief Secretary for information of the Chief Secretary.
9. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
10. Ms. Shazia Choudhary, Ex-Legal Assistant for information.
11. Government Order file.
12. Concerned file.


15.12.20
(Ashish Gupta)
Deputy Legal Remembrancer.


15.12.20